

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:6396
ANSWERED ON:05.05.2010
SHIFTING OF POWER PROJECT
Mahendrasinh Shri Chauhan ;Patil Shri C. R.

Will the Minister of COAL be pleased to state:

- (a) whether Gujarat Mineral Development Corporation Limited (GMDC) has requested the Union Government for the change of place of power project based in the Naini, Orissa Coal Blocks;
- (b) whether it is also a fact that the Union Government originally in July, 2007 allocated GMDC to set up power plant at Angul District of Orissa or Dumka in Jharkhand; and
- (c) if so, the time by which the request of the State Government of Gujarat is likely to be considered for change of place for the development of power project?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) to (c): On 25th July, 2007, M/s Gujarat Mineral Development Corporation (GMDC) has been jointly allocated Naini coal block with geological reserves of 500 million tonnes (GMDC share- 250 million tonnes) of coal located in the State of Orissa for generation of power for the proposed 1500 MW power plant to be set up at Angul in Orissa or near Dumka in Jharkhand. A request from Government of Gujarat has been received for setting up of power projects by power developers in Gujarat or at mining location in Orissa to whom M/s Gujarat Mineral Development Corporation has agreed to supply coal from the allocated Naini coal block. The request of M/s GMDC is being examined as per the existing rules and guidelines.